

the approved ceiling of expenditure of Rs. 806 lakhs.

**Floods:** As a ceiling of expenditure has not been approved, this does not arise. The State Government would however, be meeting the emergent expenditure from the Margin Money of Rs. 200 lakhs.

#### **Ceiling for Employment Generation Scheme**

4824. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the ceiling fixed by Government of India for employment generation scheme for the purpose of drought relief assistance was too meagre to meet the drought situation in Karnataka;

(b) whether Government are considering to review fixation of ceiling;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a): On the basis of the report of the Central team and the recommendations of the High Level Committee on Relief, the Government of India approved a total ceiling of expenditure of Rs. 806 lakhs for drought relief measures during 1981-82. (Pre-monsoon). This included a provision of Rs. 469 lakhs to provide additional gainful employment to the small and marginal farmers and landless labourers upto the end of September 1981. The Government of Karnataka submitted a supplementary Memorandum seeking additional Central ceiling of expenditure of Rs. 1826.54 lakhs including

Rs. 1876.15 lakhs for employment generation works upto the end of September 1981. The State Government stated in the Memorandum that the ceiling fixed by the Government of India for employment generation schemes was inadequate to meet the requirements of drought situation.

(b) and (c). The request is under examination.

(d) Does not arise.

#### **Development of Horticulture in Karnataka**

4825. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that State Government of Karnataka has approached the Central Government regarding the development of horticulture in that State;

(b) if so, the details thereof ;

(c) whether the project report for integrated development of horticulture in the State of Karnataka has since been finalized; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). Plan proposals of the Government of Karnataka for 1982-83 has been discussed in Planning Commission. Working Group on Agriculture has accepted all the outlay of Rs. 300 lakhs for development of horticulture in the State as proposed by the State Government for 1982-83 as against the outlay of Rs. 280 lakhs for 1981-82.

(c) No, Sir.

(d) Question does not arise.